

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 13-05-2024 TO 17-05-2024

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO./MISC ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		<u>FINAL ORDER NO.</u>		
<u>1</u>	<u>ST/51625/2018</u>	<u>F.O/55710/2024</u>	<u>03-05-2024</u>	<u>14-05-2024</u>
<u>2</u>	<u>ST/50341/2019</u>	<u>F.O/55716/2024</u>	<u>03-05-2024</u>	<u>14-05-2024</u>
<u>3</u>	<u>ST/50642/2018</u>	<u>F.O/55717/2024</u>	<u>03-05-2024</u>	<u>14-05-2024</u>
<u>4</u>	<u>ST/51215-51216/2018 & ST/52465/2018</u>	<u>F.O/55719-55721/2024</u>	<u>03-05-2024</u>	<u>14-05-2024</u>
<u>5</u>	<u>ST/3884/2012</u>	<u>F.O/55723/2024</u>	<u>03-05-2024</u>	<u>14-05-2024</u>
<u>6</u>	<u>ST/50600/2018</u>	<u>F.O/55726/2024</u>	<u>07-05-2024</u>	<u>14-05-2024</u>
<u>7</u>	<u>ST/52271/2018</u>	<u>F.O/55727-55728/2024</u>	<u>07-05-2024</u>	<u>14-05-2024</u>
<u>8</u>	<u>ST/51095/2018</u>	<u>F.O/55732/2024</u>	<u>07-05-2024</u>	<u>14-05-2024</u>
<u>9</u>	<u>ST/50510/2019</u>	<u>F.O/55733/2024</u>	<u>08-05-2024</u>	<u>14-05-2024</u>
<u>10</u>	<u>ST/50517/2019</u>	<u>F.O/55734/2024</u>	<u>08-05-2024</u>	<u>14-05-2024</u>
<u>11</u>	<u>ST/50529/2019</u>	<u>F.O/55735/2024</u>	<u>08-05-2024</u>	<u>14-05-2024</u>
<u>12</u>	<u>ST/50538/2019</u>	<u>F.O/55736/2024</u>	<u>08-05-2024</u>	<u>14-05-2024</u>
<u>13</u>	<u>ST/54167/2018</u>	<u>F.O/55737/2024</u>	<u>08-05-2024</u>	<u>14-05-2024</u>
<u>14</u>	<u>ST/53545/2018</u>	<u>F.O/55739/2024</u>	<u>10-05-2024</u>	<u>14-05-2024</u>
<u>15</u>	<u>ST/50470/2019</u>	<u>F.O/55740/2024</u>	<u>10-05-2024</u>	<u>14-05-2024</u>
<u>16</u>	<u>ST/53320/2018</u>	<u>F.O/55742/2024</u>	<u>10-05-2024</u>	<u>14-05-2024</u>
<u>17</u>	<u>ST/50694/2015</u>	<u>F.O/55744/2024</u>	<u>10-05-2024</u>	<u>14-05-2024</u>
<u>18</u>	<u>ST/51036/2018</u>	<u>F.O/55745/2024</u>	<u>10-05-2024</u>	<u>14-05-2024</u>
<u>19</u>	<u>ST/50546/2019</u>	<u>F.O/55746/2024</u>	<u>10-05-2024</u>	<u>14-05-2024</u>
<u>20</u>	<u>ST/54145/2018</u>	<u>F.O/55747/2024</u>	<u>10-05-2024</u>	<u>14-05-2024</u>
<u>21</u>	<u>ST/50590/2019</u>	<u>F.O/55748/2024</u>	<u>10-05-2024</u>	<u>14-05-2024</u>
<u>22</u>	<u>ST/50589/2019</u>	<u>F.O/55749/2024</u>	<u>10-05-2024</u>	<u>14-05-2024</u>
<u>23</u>	<u>ST/50597/2019</u>	<u>F.O/55750/2024</u>	<u>10-05-2024</u>	<u>14-05-2024</u>
<u>24</u>	<u>ST/50620/2019</u>	<u>F.O/55751/2024</u>	<u>10-05-2024</u>	<u>14-05-2024</u>
<u>25</u>	<u>ST/50560/2019</u>	<u>F.O/55755/2024</u>	<u>10-05-2024</u>	<u>14-05-2024</u>
<u>26</u>	<u>ST/50561/2019</u>	<u>F.O/55756/2024</u>	<u>10-05-2024</u>	<u>14-05-2024</u>
<u>27</u>	<u>ST/51774/2017</u>	<u>F.O/55758/2024</u>	<u>13-05-2024</u>	<u>14-05-2024</u>


DEPUTY REGISTRAR

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